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Government of India
Ministry of Corporate Affairs

'A' Wing, Sth Floor, Shastri Bhawan
New Delhi -110001, 1st February, 2011

NOTIFICATION

No.PFG(993)/11-Ad.I............The President is pleased to appoint Shri D.K. Mittal, IAS(UP:77) as Secretary to the Government of India in the Ministry of Corporate Affairs, with effect from the forenoon of 1st February, 2011.

(U.S.Gupta)
Under Secretary to the Govt. of India
Tel:- 23389782

The Manager,
Government of India Press,
FARIDABAD (Haryana) – along with Hind version


1. Shri D.K. Mittal, Secretary, MCA.
2. PS to Corporate Affairs Minister.
3. PS to MoS, Corporate Affairs
4. Sr.PPS to Secretary/ PS to SS /PS to JS(A)/ PS to JS(R)/PS to JS(S).
5. Secretary, Ministry of Commerce and Industry, Udhyog Bhawan, New Delhi.
6. Department of Personnel and Training, Office of the Establishment Officer w.r.t. their communication No.14/2/2011-EO(SM.I) dated 28.01.2011
7. The Chief Secretary, Govt. of Uttar Pradesh, Lucknow.
8. Accountant General, Uttar Pradesh, Allahabad.
9. All Chief Secretaries of the State Governments/Union Territories
10. President’s Secretariat, New Delhi.
11. Vice President’s Secretariat, New Delhi.
12. Prime Minister’s Office, South Block, New Delhi.
15. Lok Sabha Secretariat, New Delhi.
16. CAT/CCI/CLB/SFIO.
17. All Officers /Sections at Headquarters
18. All RDs/RoCs/ Ols.
19. Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
20. Cash Section.
21. Service Book/ Personal File of the Officer.
22. Hindi Section for translation/ Guard File-11